

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The High Court of Assam, Nagaland, Meghalaya, Manipur,  
Tripura, Mizoram and Arunachal Pradesh)

**NOTIFICATION**

Dated: Guwahati, the 11<sup>th</sup> of January, 2012.

NO. HC.VII-136/Pt-II/2007/208/A In continuation to this Registry's Notification No. HC.VII-136/Pt-II/2007/9439/A, dated 2<sup>nd</sup> December, 2011, the Hon'ble Gauhati High Court has been pleased to **defer** the First In-Service Training Programme for the Judicial Officers of Assam, scheduled to be held on 21<sup>st</sup> & 22<sup>nd</sup> January, 2012 to **25<sup>th</sup> & 26<sup>th</sup> February, 2012.**

**The venue, topics, list of participants etc. will remain, as before.**

By Order  
Sd/- V.K. Chandak  
**Jt. Registrar (Judl.-I)**

Memo No. HC.VII-136/Pt-II/2007/209-219/A, dated 11.01.2012.